

ITEM NO.13

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 1669/2019

RAJESH KUMAR GUPTA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-04-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Tarun Gupta, AOR

For Respondent(s)

Mr. Ajay Vikram Singh, AOR
Mrs Priyanka Singh, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

Parties may file additional documents in the meanwhile,
upon due service.

AVANI PAL SINGH
Registrar